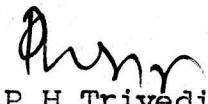


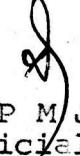
(1)

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman  
Hon'ble Mr P M Joshi .. Judicial Member

28/9/1987

Learned advocate Mr M.J. Kriplani for the applicants appears and seeks leave to amend the application. He is allowed to do so within 15 days from the date of this order. The case be posted on 26th October, 1987 for admission.

  
( P H Trivedi )  
Vice Chairman

  
( P M Joshi )  
Judicial Member

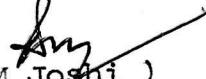
(2)

O.A./462/87

Coram : Hon'ble Mr P M Joshi .. Judicial Member

26/10/1987

Mr M.J. Kriplani, learned counsel for the applicant seeks more time to produce relevant documents in support of the application. Mr J.D. Ajmera also seeks time to file objection against the admission. The case be posted on 17th November, 1987 for admission. Learned counsels are directed to file their documents ~~xx~~ ~~xx~~ and reply, if any, before the said date.

  
( P M Joshi )  
Judicial Member

pm;